

(3) Only Binny Ltd has registered under the MRTP Act and has inter-connections with other companies of Macneill & Barry-Binny Group. As regards the other companies it is too early to make statements about inter-connections, since the newly registered companies may take 18 months to file their first annual returns according to the Companies Act, 1956. In the absence of such returns it is not possible to study inter-connections and consequently the applicability of the MRTP Act.

**Proposal to construct an Aerodrome in Tuticorin**

659 SHRI MURUGANANITHAM  
Will the Minister of TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) be pleased to state.

(a) whether there is a proposal to construct an aerodrome in Tuticorin district in view of the expansion of the Tuticorin Port,

(b) if so, the main features thereof, and

(c) whether any site has been selected for the construction of the aerodrome?

THE MINISTER OF TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) (DR. KARAN SINGH). (a) to (c) Indian Airlines are making a survey of the traffic potential at Tuticorin. The question of constructing an aerodrome there will be examined after the results of the survey are known and in the context of the availability of funds and priorities.

**Change in the name of Tuticorin Port**

660. SHRI MURUGANANTHAM:  
Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWAHAN MANTRI) be pleased to state

(a) whether there is a strong desire

among the people of Tuticorin to name the Tuticorin Port after the great Tamil patriot and freedom fighter V O Chidambaram,

(b) whether Government have received any representation to this effect, and

(c) if so, the decision taken thereon?

THE MINISTER OF PARLIAMINTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR).

(a) and (b) A Resolution passed on 29-7-70 by the Tuticorin Municipality requesting the Government to name the new harbour at Tuticorin as 'Tuticorin V O C Harbour' was forwarded to the Government of India for consideration by the Government of Tamil Nadu in February 1971.

(c) It is not the practice to name harbours after the names of individuals. A harbour is known by the name of the place where it is located. In view of this the new major port at Tuticorin as and when it is formed would be called the Port of Tuticorin as in the case of the other major ports in the country.

**Overdrafts by the States**

661. SHRI BISHWANATH JHUNJHUNWALA

SHRI P. K. DEO

SHRI SHYAMNANDAN MISHRA

Will the MINISTER OF FINANCE (VITTA MANTRI) be pleased to state:

(a) whether overdrafts by State Governments during the year 1970-71 reached all time high being as much as Rs 180 crores,

(b) if so, the State-wise break-up of this figure and respective figures for the last two years;